

such reference. It was also pointed out to the Association that since one of the demands had been referred to the adjudication, strike on their part would be illegal. The Aircraft Maintenance Engineers, nevertheless, decided to go on strike from 9-30 P. M. on the 6th November, 1967.

DIRECTORS OF PUBLIC INSTRUCTION

457. SHRI ESWARA REDDY: Will the Minister of EDUCATION be pleased to state:

(a) whether the Directors of Public Instruction from the States who met recently in Delhi have decided to launch a nationwide programme of school improvement especially primary schools by mobilising the local community; and

(b) if so, the main features of the programme?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) It was decided that nation wide programme of school improvement was one of great urgency and that all State Governments should go ahead with the programme.

(b) The main features of the programme of School Improvement among other things, include the following:—

- (i) Provision of adequate and suitable accommodation, furniture, equipment.
- (ii) Provision of sanitary facilities.
- (iii) Provision of drinking water facilities.
- (iv) Provision of a Library.
- (v) Better utilisation of the equipment etc.
- (vi) Elimination of stagnation and wastage.
- (vii) Creation of congenial atmosphere in schools, by adoption of better techniques of teaching, provision of scope for all pupils to participate in class work.
- (viii) Ensuring regular attendance and greater attentiveness.
- (ix) Organising special help for slow learners and those whose home conditions are not conducive to study.
- (x) Work experience.

CLAIM OF COMPENSATION BY NIZAM

458. SHRI ESWARA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Nizam of Hyderabad has claimed compensation of Rs. 50 lakhs for the Sarf-e-Khas (Crown) lands taken over by Government in 1949 under an agreement with his grandfather; and

(b) if so, the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Government of Andhra Pradesh were paying Rs. 25 lakhs per year to the late Nizam as compensation for the Sarf-e-Khas property taken over by the State Government in 1949.

The present Nizam has represented for the continuance of this payment to him. The representation has been forwarded to the State Government for their comments.

EXPLOSIONS IN SRINAGAR

459. SHRI MAYAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that explosions occurred in Srinagar during the curfew hours on the 6th October, 1967;

(b) if so, whether some foreign hand has been responsible for this explosion; and

(c) if so, the country involved and the action taken against the culprits?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No, Sir.

(b) and (c) Do not arise.

DEVELOPMENT OF DELHI

460. SHRI MAYAVAN: Will the Minister of HOME AFFAIRS be pleased to State

(a) whether it is a fact that the Chief Executive Councillor has written a letter to him requesting him to convene a meeting of the High-power board set up some years ago for the integrated development of the Delhi Metropolitan area;

(b) whether the Councillor has also complained that neighbouring States have failed

to implement the drainage schemes conceived in the past and this has resulted in the recurrence of floods in Delhi area ; and

(c) whether the Councillor has sought the intervention of the Home Minister for filling Jahazgarh Lake to full capacity so that this could prevent the flooding of areas in the Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No Sir.

(b) and (c) Do not arise.

SETTING UP OF POSH HOTELS IN THE COUNTRY

461. SHRI MAYAVAN: SHRI D. N. PATODIA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government are considering to set up eight posh hotels of international standard in the country;

(b) if so, when they are likely to be set up;

(c) the places where these hotels are to be set up; and

(d) the total expenditure involved?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Sir. The India Tourism Development Corporation, a public sector undertaking, has proposals to set up hotels of international standard in various tourist centres.

(b) The hotels are scheduled to be completed during the current plan period.

(c) The places where these hotels are proposed to be set up are:—

Bangalore, Srinagar, Kovalam, Dum Dum Airport Calcutta, Santa Cruz Airport Bombay, Juhu Beach, Bombay, Pannaji and Gulmarg.

(d) The total cost involved in the construction of these hotel projects will be approximately Rs. 3 crores.

दिल्ली के निकटवर्ती स्कूल

463. श्री विभूति मिश्र : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली में पब्लिक स्कूलों जैसी शिक्षा संस्थाओं के स्थान पर निकटवर्ती स्कूलों की स्थापना करने का निर्णय किया है ;

(ख) यदि हां, तो क्या इससे विभिन्न वर्गों के बच्चों को शिक्षा के समान अवसर उपलब्ध हो सकेंगे ;

(ग) क्या सरकार इस सम्बन्ध में ज्यौरा तैयार कर रही है; और

(घ) यदि हां, तो उसका स्वरूप क्या है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) भारत सरकार ने ऐसा कोई फैसला नहीं किया है ।

(ख) प्रश्न नहीं उठता ।

(ग) जी नहीं ।

(घ) प्रश्न नहीं उठता ।

HOTEL ACCOMMODATION IN DELHI

464. SHRI BIBHUTI MISHRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a large number of tourists are expected to visit India particularly Delhi in the near future;

(b) whether it is also a fact that Delhi lacks hotel accommodation; and

(c) if so, the steps taken to increase the hotel accommodation in Delhi?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir. Apart from the normal tourist traffic which is at its height in the winter months, the United Nations Commission for Trade and Development (UNCTAD) is also holding its Conference in New Delhi in February and March, 1968. Approximately 2,500 delegates are expected to attend the UNCTAD Conference.